SHRI B. RATH : Are the military stores giving muf.i clothes ?

SHRI SATISH CHANDRA : Yes. Anybody who likes to purchase from the army stores can do so. I may explain the position here. An allowance is given to the soldiers to purchase mufti clothes initially and they have to maintain and replace it at their own cost. The cost of one set of mufti clothes is given to every soldier who purchases it generally from the army stores because it is cheaper and more convenient.

SHRI B. RATH : Will the hon. Minister tell us what is the value of a set of mufti clothes that is sold in the Government military stores and that of the same set in the ordinary market ?

SHRI SATISH CHANDRA : I don't know. A sum of Rs. 16 is given to every soldier. The mufti clothes are generally a pair of trousers and a shirt and these may be purchased with that amount. The allowance was Rs. 10, but with the rise in prices, it has now been raised to Rs. 16.

SHRI B. RATH : When the Minister says it is cheaper in the military stores, what justification has he to make for such a statement ?

SHRI SATISH CHANDRA : Because the cloth is obtained by placing large orders. Naturally the middleman's profit is eliminated. We may get it direcly from the milis. The middleman's profit which a soldier will have to pay ordinarily in the market is avoided.

SHRI P. SUNDARAYYA : Are Government aware that the allowance given for the mufti clothing for the soldiers is not enough for them to replace because of the wear and tear which has to be undergone in Army work ?

SHRI SATISH CHANDRA : The mufti clothes are not used when the soldier is on duty. It is his off-time dress. He has to wear a dress of standard colour and pattern, so that he should not look shabby when he goes out. My hon. friend surely does not want that our soldiers should look shabby, SHRI P. SUNDARAYYA : That is why I put the question whether the Government is aware that the allowance is not enough to dress in particular colours so that they don't look shabby.

SHRI SATISH CHANDRA : No allowance is given for mufti clothes. A sum of Rs. 16 is given for the initial purchase of one set of clothes only on recruitment. No other allowance is given for maintenance of the mufti clothes. It is made of cheap cloth which everyone can afford and which he is expected to replace at his own cost.

SHRI C. G. K. REDDY : Why is not muffi given *muffat*.

EXCAVATION AT SURATGARH

169. SHRIMATI VIOLET ALVA : Will the Minister for Education be pleased to state :

(a) whether the Swedish team led by Dr. Hanna Rydh has started excavation work at Suratgarh in Bikaner;

(b) whether this excavation work is being carried out under the patronage of King Gustav of Sweden; if so, whether any monetary assistance is being given by the Swedish Government for the work; and

(c) if the answer to (b) above be in the negative, what will be the duration of the stay of the Swedish team in India, and how much it will cost?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIEN LIFIC RESEARCH (SHRI D. K. MALAVIYA): (a) NO.

(b) The party has the patronage of His Majesty the King of Sweden. The Government of India have no information whether the Government of Sweden are giving any financial assistance.

(c) The team is expected to stay in India for about four months. Government of India will not have to incur any expenditure.

SHRIMATI VIOLET ALVA : May I know what is the site at Suratgarh ?

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SHRI K. D. MALAVIYA : They are going to do excavation work at Rangmahal, Bikaner.

SHRIMATI VIOLET ALVA : May I know whether Dr. Hanna Rydh has arrived, what is the numerical strength of her team and how long will she stay and when will they begin this work ?

SHRI K. D. MALAVIYA : Dr. Hanna Rydh is to arrive in India some time about the 20th December. She has not yet arrived.

SHRIMATI VIOLET ALVA : I have met Dr. Hanna Rydh.

(Laughter.)

SHRI K. D. MALAVIYA : She might have arrived without giving us any notice.

SHRIMATI VIOLET ALVA : Is⁻ it a fact that a team of 11 has come with her?

SHRI K. D. MALAVIYA : From information available to us, she was to arrive on the 20th December.

MR. CHAIRMAN : You mean she was to arrive in Delhi ?

• SHRI K. D. MALAVIYA : She was to arrive in India on or about the 20th December.

MR. CHAIRMAN : The hon. Member says she has arrived with a team of 11 and they are supposed to be doing work on behalf of us and we don't seem to have information on the Government side.

SHRI K. D. MALAVIYA : The information available to us is that she was to arrive here on the 20th December and after that she was to start work.

SHRIMATI VIOLET ALVA : May I ask if the hon. Minister could give a record of her work in the field of historical research ?

SHRI K. D. MALAVIYA : I have not got any record with me.

SHRIMATI VIOLET ALVA : May I know who would be the Indian excavators associated with her and her team ?

SHRI K. D. MALAVIYA : It is not neccessary that any Indian team should be associated with this team.

SHRIMATI VIOLET ALVA : May I know if there is any Government of India publication where we could get a record of excavations done from time to time ?

SHRI K. D. MALAVIYA : Yes. Generally the Government of India do keep records of excavations done from time to time.

DR. RAGHUBIR SINH : What is going to happen to the finds in that place ?

SHRI K. D. MALAVIYA : There are certain limitations under which these people are allowed to carry on excavation work. One of them is that the Government of India are entitled to retain for themselves relics of historical importance which may be found there.

SHRI T. S. PATTABIRAMAN : May I know how to find out their historical importance ?

SHRI K. D. MALAVIYA : It is for them. They have chosen the place.

SHRI T. S. PATTABIRAMAN : What is the historical importance attached to that site ?

SHRI K. D. MALAVIYA : These scientists are allowed to come and carry on excavations in their own choice.

SHRI T. S. PATTABIRAMAN : For what purpose ? They must have some purpose in their mind.

SHRI K. D. MALAVIYA : They must be knowing their mind.

MR. CHAIRMAN : Dr. Hanna Rydh knows the purpose.

to Questions

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SHRI T. S. PATTABIRAMAN : May I take it for granted that this Government does not know what that eminent archaeologist knows about our country ?

Mr. CHAIRMAN : Dr. Mookerji.

DR. RADHA KUMUD MOOKER-JI : May I know who suggested this site for excavation ?

SHRI K. D. MALAVIYA : It is the general practice that those who are interested in excavations of certain types select the sites and they know what their interest is and the general practice of the Government of India is that they allow such teams to come and carry on excavation work under our rules.

KHWAJA INAIT ULLAH : The hon. Minister has said that there will be no Indian with this team. Then, how will Government come to know that such and such things have been found that are of historical importance for India ?

SHRI K. D. MALAVIYA : We have our own means to find that out.

MR. CHAIRMAN : You did not know about her arrival !

WYNAD COLONIZATION SCHEME

*170. SHRI E. K. IMBICHIBAVA : (a) Will the Minister for DEFENCE be pleased to state the amount of grant sanctioned by Government to Wynad Colonization Scheme for the settlement of ex-Servicemen in Madras ?

(b) What is the State Government's share of the expenditure involved in the scheme ?

(c) Is the colonization scheme working according to plan ?

(d) Has any person been allotted land under this scheme ? If so, how many ?

(e) Will Government lay on the Table of the Council a detailed report of the working of the above scheme ?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a), (b), (c), (d) and (e). No grant has been made by the Central Government. The scheme which has been sponsored by the State Government is understood to cover not only ex-Servicemen, but also political sufferers, landless people, etc. The details of the scheme are not available with the Central Government.

(Shri E.K. Imbichibava spoke in Malayalam.)

SHRI BARKATULLAH KHAN : If the hon. Minister does not understand the question, how is he to answer it ?

MR. CHAIRMAN : The question is, when they needed assistance, 300 people did not get the assistance and whether the Government are aware of that ?

SHRI M. MANJURAN: Are Government aware whether 300 people deserted the colonisation scheme only due to inadequate help?

श्री सतीश चन्द्र : मैने अभी..... †[SHRI SATISH CHANDRA : I just now......]

श्री सभापति : मैने

[†MR. CHAIRMAN : I.....] (Laughter)

KHWAJA INAIT ULLAH : A question put in an Indian language must be answered in an Indian language, Sir.

MR. CHAIRMAN : Let him answer.

SHRI SATISH CHANDRA : In which language shall I answer, Sir ?

MR. CHAIRMAN : You speak in English.

(Interruption.)

श्री सतीश चन्द्र : मै नै अभी यह निवेदन किया

कि यह योजना मद्रास

†[SHRI SATISH CHANDRA : I just now submitted that this scheme concerned Madras.....]

SHRI B. RATH : On a point of order, Sir. The Minister has already answered the question in English. What is the fun in answering the supplementary in Hindi?

KHWAJA INAIT ULLAH : Any language. A Member has already put the question in English.

†English translation.